Post Offer Public Announcement for the attention of the Shareholders/Beneficial Owners of Shares of

AGRO DUTCH INDUSTRIES LIMITED

(Registered Office: S.C.O 30, 2nd Floor, Sector 33-D, Chandigarh – 160 020)
Tel No.: +91-0172-2663336 Fax No. +91-0172-2604045 Email:chd@agro-dutch.com

The details subsequent to the completion of the Offer made vide Public Announcement ('PA') published on January 21, 2010 and Corrigendum to the PA published on February 26, 2010, in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto by the Acquirers and PAC to acquire 1,07,13,000 Fully Paid up Equity Shares of Rs.10/- each of Agro Dutch Industries Limited at a price of Rs. 16.00/- per share, representing 20% of its paid up equity and voting capital are provided below. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and the Corrigendum to the PA.

a.	Name of the Target Company	Agro Dutch Industries Limited			
b.	Name of the Acquirers and PAC	**Acquirers** Malvinder Singh Bhinder, Gurpreet Singh Bhinder and M/s Penta Homes Private Limited **PAC** M/s Vishwa Calibre Builders Private Limited			
c.	Name of Manager to the Offer	Karvy Investor Services Limited			
d.	Name of Registrar to the Offer	Karvy Computershare Private Limited			
e.	**Offer Details**				
	a. Date of opening of the Offer	Wednesday, March 10, 2010			
	b. Date of closure of the Offer	Monday, March 29, 2010			
f.	**Details of the Acquisition**				
Sl. No	**Item**	**Proposed in the Letter of Offer**		**Actuals**	
1.	Offer Price	Rs. 16.00/-		Rs. 16.00/-	
2.	Shareholding of Acquirers (No. & %) before MOU/PA	2,84,07,586 (53.03%)		2,84,07,586 (53.03%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
4.	Shares acquired in the Open Offer (No. & %)	1,07,13,000 (20.00%)		20,179 (0.04%)	
5.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 17,14,08,000/-		Rs. 3,22,864/-	
6.	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No. & %)	Nil		Nil	
7.	Post offer shareholding of the Acquirers (No. & %) (2+3+4+6)	3,91,20,586 (73.03%)		2,84,27,765 (53.07%)	
8.	Pre & Post offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		2,26,51,590 (42.29%)	1,19,38,590 (22.29%)	2,26,51,590 (42.29%)	2,26,31,411 (42.25%)
g.	Status of the Escrow Account	An amount of Rs. 3,22,864/- has been transfered to the settlement account to make payment of consideration to all shareholders whose shares were accepted. The balance amount lying in the escrow account is yet to be released.			
h.	Payment of interest, if any, to the shareholders along-with the details thereof	Nil			
i.	Status of the investor complaints received	Nil			

PAC holds 25,05,824 Equity Shares representing 4.68% shareholding of the Target Company. The pre and post issue shareholding of the Acquirers alongwith the PAC in the Target Company is as under:

Particulars	Pre-Offer	Post Offer
Shareholding of the Acquirers alongwith PAC	3,09,13,410 (57.71%)	3,09,33,589 (57.75%)

The Acquirers and PAC accept full responsibility for the information contained in the Public Announcement and are responsible for the obligations of the Acquirers as laid down in the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997.

This public announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of the Acquirers and PAC by Manager to the Offer

KARVY
INVESTOR SERVICES LIMITED

Karvy Investor Services Limited
Karvi House, 46, Avenue 4, Street No. 1, Banjara Hills, Hyderabad – 500 034;
Phone. Nos: 040-23312454/23428774; Fax No: 040-2337 4714;
Email: cmg@karvy.com

Place: Hyderabad
Date: 01st April 2010

Size: 12 x 21